

Annexure – 3

Name of the corporate debtor: Delcray Cables Private Limited; Date of commencement of CIRP: 13.01.2023 ; List of creditors as on: 20.05.2023

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

S.No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related	% voting share in CoC					
1	Punjab National bank	02.02.2023	120,599,966	120,599,966	CC limit and term loan	120,599,966	120,599,966	No	100.00%	-	-	-	-	Claim has been verified on the basis of information/documents provided by the Financial Creditor subject to reconciliation with the books of Accounts of the Corporate Debtor which have not been provided by the Directors (Powers Suspended) so far.
TOTAL			120,599,966	120,599,966		120,599,966	120,599,966		100.00%			-	-	